

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 1979-80, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-1581/80].

STATEMENTS OF PUBLIC ACCOUNT COMMITTEE

SHRI CHANDRAJIT YADAV (Azamgarh): I beg to lay on the Table English and Hindi versions of the following statements:—

(1) Statement Showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Sixty-first Report (Sixth Lok Sabha) on Corporation Tax and Income-tax—A Review.

(2) Statement showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Hundred and forty-third Report (Sixth Lok Sabha) on Direct Taxes.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Sales Promotion Employees (Conditions of Service) Amendment Bill, 1980, which has been passed by the Rajya Sabha at its sitting held on the 11th December, 1980."

SALES PROMOTION EMPLOYEES (CONDITIONS OF SERVICE) AMENDMENT BILL

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Sales Promotion Employees (Conditions of Ser-

vice) Amendment Bill, 1980, as passed by Rajya Sabha.

PUBLIC ACCOUNTS COMMITTEE FIRST, SEVENTH AND NINTH REPORTS

SHRI CHANDRAJIT YADAV (Azamgarh): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:—

(1) First Report on Excesses over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts (Civil), (Railways), (Defence Services) and (Posts and Telegraphs) for the year 1977-78 and on the Action Taken by Government on the recommendations contained in the Eighty-seventh and Hundred and Fourth Reports (Sixth Lok Sabha) on Excesses over Voted Grants and Charged Appropriations for the year 1976-77.

(2) Seventh Report on Action Taken by Government on the recommendations contained in the Hundred and eighth Report (Sixth Lok Sabha) on Cash Assistance for Export of Absorbent Cotton relating to the Ministry of Commerce.

(3) Ninth Report on Action Taken by Government on the recommendations contained in the Hundred and twelfth Report (Sixth Lok Sabha) on Overpayments made on five-year recurring deposit accounts relating to the Ministry of Communications.

ESTIMATES COMMITTEE

SECOND REPORT

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): I beg to present the Second Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Thirteenth Report of the Estimates Committee (Sixth Lok Sabha) on the Ministry of Supply and Rehabilitation (Deptt. of Rehabilitation) Dandakaranya Project—Export of Settlers (1976).